Format of Disclosure of Assets
(in terms of the Resolution adopted in the Full Court Meeting on May 7, 1997)

Items	Description	<u>Particulars</u>				Remarks
		(A) Self	Purchase Value	(B) Spouse	Purchase Value	
Landed Property	• Flat	NIL		One Flat admeasuring 1061 Sq.Ft. in Vaishali Nagar, Jaipur	Rs.16,00,000	
	Building	NIL		NIL		
	Other landed Property	(1) Two plots of 200 sq. yards each in Narain City, Kalvad Road, Jaipur (under development)	Rs.3,42,000	(1) One plot of 155 sq. yards in Nirman Nagar, Jaipur		
		(2) One plot of 542 sq. yards in Sun City, Jaipur (booked jointly with wife, Ranjana Singhvi) (under development).	(Rs.18,30,555 equivalent to	(2) Two plots of 355 sq. yards each in Muthurawala and Shriram Enclave, Beyond Jagatpura Village, Jaipur (under development)		
		(3) Share in HUF property (approximately 500 sq. yards) situated at Paota 'C' Road, Jodhpur, which is a part of the bigger property including residential house owned				

			by father late Shri M.M. Singhvi. Value not determined because younger brother is living in the house.			
Securities and Investments	•	Shares & Mutual Funds	Mutual Funds	Rs.7,20,000	Mutual Funds	Rs.8,50,000
	•	Fixed Deposits	Face Value UCO Bank deposit. ICICI Bank deposit. SBI Saving Account RBI Relief Bonds	Rs. 73,301.00 Rs. 15,989.00	SBI Term Deposits Post office MIS Deposit Post office NSC Post office Recurring Deposit SBI Saving Account ICICI Saving Bank deposit RBI Relief bonds	Face Value Rs.5,70,747 Rs.6,00,000 Rs.4,00,000 Rs.1,92,000 Rs. 31,358 Rs.2,55,652 Rs.5,00,000
	•	PPF		Rs. 6,71,125	PPF Balance	Rs.19,60,000
	•	GPF		Rs.20,55,830		
Other Assets/ Movables	•	Jewellery (Gold and some diamonds) Silver utensils	Approximately 100 gms.		Approximately 1100 gms. Approximately 10 kgs.	
	•	Vehicles	Car – Santro GLS	Rs.3,57,000	NIL	NIL

Liabilities	LoansMortgagesOverdraftsAny other liabilities	NIL	NIL		
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